

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).13322/2021

(Arising out of impugned final judgment and order dated 14-07-2021 in SA No.296/2020 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

ASHUTOSH KUMAR UPADHYAY & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.107418/2021-EXEMPTION FROM FILING O.T. and IA No.107417/2021-PERMISSION TO FILE LENGTHY LIST OF DATES IA No. 107418/2021 - EXEMPTION FROM FILING O.T., IA No.109190/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 13310/2021 (XI)

(FOR ADMISSION and I.R. and IA No.107343/2021-EXEMPTION FROM FILING O.T. and IA No.107341/2021-PERMISSION TO FILE LENGTHY LIST OF DATES, IA No.109217/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14737/2021 (XI)

(FOR ADMISSION and I.R. and IA No.119307/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.119305/2021-EXEMPTION FROM FILING O.T. and IA No.119308/2021-DELETING THE NAME OF PETITIONER/RESPONDENT)

Date : 04-10-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE VINEET SARAN  
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For parties:

Mr. Sanjay Kumar Dubey, AOR  
Mr. Rakesh Kumar Tewari, Adv.  
Ms. Shuchi singh, Adv.  
Mr. Krishna Kant Dubey, Adv.  
Mr. Vivek Kumar Pandey, Adv.  
Mr. Pankaj Kumar Singh, Adv.  
Mr. Binod Kumar Singh, Adv.  
Ms. Ranjana Singh, Adv.

Mr. Purushottam Sharma Tripathi, Adv.  
Mr. Ravi Chandra Prakash, Adv.  
Mr. Abhishek Tripathi, Adv.  
Mr. Mukesh Kumar Singh, Adv.

Ms. Vani Vyas, Adv.  
Ms. Sujata K. Muni, Adv.  
Mr. Amit, Adv.  
Mr. Surendra Singh Rana, Adv.

Mr. Ikshit Singhal, Adv.  
Mr. Maneesh Saxena, Adv.  
Mr. Jeetendra Kumar, Adv.  
Mr. Sagar Kumar, Adv.  
Mr. Shantanu Jugtawat, Adv.  
Mr. Mukesh Kumar Singh, Adv.  
M/S. Mukesh Kumar Singh And Co., AOR

State of UP

Mr. Pradeep Misra, Adv.  
Mr. Suraj Singh, Adv.  
Mr. Abhilash Kumar Singh, Adv.  
Mr. Manoj Kr. Sharma, Adv.  
Mr. Bhuwan Chandra, Adv.

Mr. Kunwar Siddharth Singh, Adv.  
Mr. Amita, Adv.  
Mr. Prashant Agarwal, Adv.  
Mr. Vipin Kumar Saxena, Adv.  
Mr. Anbarasan Nathar paul, Adv.  
Mr. Vipin Sandu, Adv.  
Mr. Amit, AOR

Mr. Talha Abdul Rahman, AOR  
Mr. Mohd. Shaz Khan, Adv.  
Mr. Nilish Anand, Adv.  
Mr. Harsh Vardhan Kediya, Adv.  
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Mr. Manoj K. Mishra, AOR  
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Mr. Alok Pandey, Adv.  
Mr. Prateek Som, Adv.  
Mr. Sudhir S. Rawat, Adv.

Mr. Tarun Agrawal, Adv.  
Mr. Shashank Singh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

In view of letter circulated by learned counsel for the  
respondents no.3, matter is adjourned for two weeks.

(ARJUN BISHT)  
(COURT MASTER (SH))

(PRADEEP KUMAR)  
(BRANCH OFFICER)

(ASHWANI THAKUR)  
AR-CUM-PS